

(e) the fresh steps taken to train personnel to detect cyber crimes and to punish the cyber criminals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) As per available information, CBI has registered 11 cases relating to Cyber Crime during the last three years. State wise details are as under:

Delhi-7 Cases

Maharashtra- 2 Cases

Pondicherry-1 Case

Andhra Pradesh-1 Case

(b) to (d) National Crime Records Bureau does not maintain data separately for cyber crime. Information Technology Act, 2000 has been framed by Government of India to tackle different aspects of cyber crime. In addition, the State Governments and Union Territory Administrations have been advised to set up their Cyber Crime Units. Certain State Governments have set up cyber crime police stations to exclusively deal with such crimes. The Central Bureau of Investigation has also set up a Cyber Crime Research and Development Unit (CCRDU) with headquarters at New Delhi and a branch at Chennai.

(e) The National Police Academy, Hyderabad, CBI Academy, Ghaziabad, National Crime Records Bureau, New Delhi and Central Forensic Science Laboratory, Hyderabad conduct regular training courses for detection and investigation of cyber crime for police personnel. Many State Governments have also equipped their Police Training Centres/Schools to impart training in detection and investigation of cyber crimes.

Possible Terrorist Attack in Vaishno Devi Shrine

3463. SHRI KARNENDU BHATTACHARJEE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any specific intelligence warnings about a possible terrorist attack on the famous Vaishno Devi Shrine in Jammu and Kashmir;

(b) if so, the details thereof; and

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(c) the action taken to strengthen security grid in the wake of such serious threats?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIHARIN PATHAK): (a) and (b) Yes, Sir. Available intelligence inputs suggest the evil intentions of terrorists particularly affiliated with formidable outfits having a predominance of foreign mercenaries like Lashker-e-Toiba, Jaish-e-Mohammad, Harkat-ul-Jehadi Islami, Al Badr, to attack Vaishno Devi Shrine Katra and the yatris arriving there.

(c) State Government has informed that to counter such a terrorist threat, a number of measures have been taken for the security of the shrine/pilgrims at Vaishno Devi temple Katra which *inter-alia* include:—

Posting of separate Superintendent of Police to supervise the overall security arrangements at the Shrine.

Deployment of CRPF as well J & K Police including lady police for security of Katra/Vaishno Devi and the peripheries of the shrine.

Deployment of Road Opening-Party or ROP for the protection of yatris on the main road leading to Katra.

Regular sanitization of the area around the Shrine to check the terrorist's movement.

Installation of modern electronic gadgets for security checking.

Regular verification of character/antecedents in respect of the personnel employed by the Shrine Board and other workers engaged on Shrine route.

Use of IB and Raw in Public Relations Management

3464. SHRI RAMA MUNI REDDY SIRIGIREDDY : SHRI JIBON ROY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry is using IB and RAW for public relations management and image building abroad in view of the recent cry over treatment of minorities in the country;